

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 16.09.2016

ORDER NO. 124 of 2016

The Hon'ble President is pleased to partially modify the sitting notified vide order no. 113 of 2016 for CESTAT Delhi to the extent indicated below:-

| COURT | PERIOD | WORK ASSIGNED |
|---|-------------------------------|------------------------|
| Hon'ble Shri S.S. Garg, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical) | From 26.09.2016 to 07.10.2016 | Division Bench matters |


During the aforesaid period, the notified Single Member matters will be heard by both the Hon'ble Members in the afternoon.

By Order


(Mohinder Singh)
Dy. Registrar

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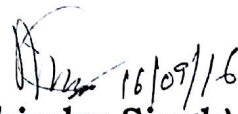
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Corrigendum to Order No. 124 of 2016(Roster)

In partial modification of Order No. 124 of 2016, instead of, the sitting notified as "CESTAT, Delhi" may be read as "CESTAT, Bangalore".

By Order


(Mohinder Singh)
Dy. Registrar

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